

**Before the National Green Tribunal, Eastern Zone Bench, Kolkata**  
**Original Application 75/2023/EZ**

SL. NO. 745 /20 22

Ankur Sharma

...Applicant

Versus

**BEFORE THE NOTARY PUBLIC**  
**AT BIDHANNAGAR**  
**DIST.-NORTH 24 PARGANAS**

West Bengal Pollution Control Board  
 and  
 others.

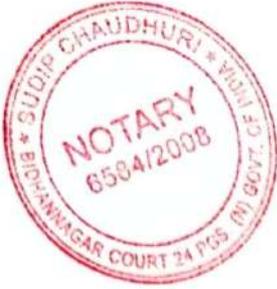
....Respondents

**AFFIDAVIT ON BEHALF OF RESPONDENT NO.6, STATE WATER**  
**INVESTIGATION DIRECTORATE, WITH THE ORDER OF THE HON'BLE**  
**GREEN TRIBUNAL, EASTERN ZONE, ORDER DATED 12.07.2023**

I, Shri Arindam Ghosh, son of Late Binoy Kumar Ghosh , aged about 59 years, by faith: Hindu, by occupation- Government Service, now posted as Director, State Water Investigation Directorate (SWID), under Water Resources Investigation & Development Department, Government of West Bengal having its office at Nirman Bhawan (3<sup>rd</sup>Floor), Bidhannagar, Kolkata - 700091, do hereby solemnly affirm and state as follows:-

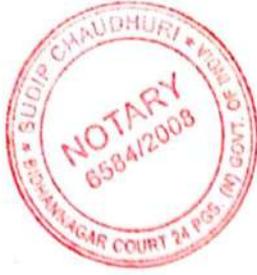
1. I am working as Director, in the office of the State Water Investigation Directorate, under Water Resources Investigation & Development Department, Government of West Bengal and I have made myself acquainted with the facts and circumstances of this case and am competent to affirm this affidavit.

**31 AUG 2023**



2. That by an order dated 12.07.2023 the Hon'ble National Green Tribunal, Eastern Zone, Kolkata, was pleased to direct the respondents to file counter-affidavit.
3. That this affidavit is being affirmed in pursuant to the solemn order passed by the Hon'ble Tribunal on 12.07.2023.
4. That as per the report submitted by the Geologist and Member Secretary, District Level Groundwater Resources Development Authority (D.L.A.), Howrah, vide Memo No. 187 dated 25.07.2023 along with the detailed list of Industries as per the provision of the West Bengal Ground Water Resources (Management, Control and Regulation) Act, 2005 and Rules 2006, Permit have been granted to 39 nos. of industries in Sankrail Block and to 22 nos. of industries in Domjur Block in and around the Jalan Industrial Complex, Sankrail Industrial Park and Poly Park in Howrah District. The copy of the said Memo is annexed herewith and marked as **Annexure-I.**
5. Moreover, the Geologist and Member Secretary, District Level Groundwater Resources Development Authority (D.L.A.), Howrah have conducted an inspection on 28.07.2023 and served "Stop Functioning Notice" along with penalty of Rs. 5000/- each, as per the provision of West Bengal Ground Water Resources (Management, Control and Regulation) Act, 2005 and Rules 2006 to six (06) numbers of industries extracting groundwater illegally without Permit within the Jalan Industrial Complex, Domjur, and submit the report of the raid vide Memo No. 196 dated 31.07.2023 along with the copy of the "Stop Functioning Notice".

3 1 AUG 2023



The copy of the said Memo is annexed herewith and marked as **Annexure-II.**

6. The inspection report of illegal extraction of groundwater have been communicated to the District Magistrate and Chairman, District Level Groundwater Resources Development Authority (D.L.A.), Howrah vide Note sheet dated 02.08.2023 for taking appropriate action through the district administration.

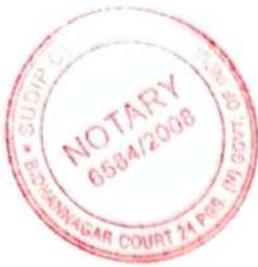
The copy of the said Note Sheet is annexed herewith and marked as **Annexure-III.**

7. Furthermore, another inspection was done by the Geologist and Member Secretary, D.L.A., Howrah on 16.08.2023 and served "Stop Functioning Notice" along with penalty of Rs. 5000/- each, as per the provision of West Bengal Ground Water Resources (Management, Control and Regulation) Act, 2005 and Rules 2006 to 12 nos. of industries extracting groundwater illegally without Permit within the Jalan industrial Complex, Domjur. The report was submitted vide Memo No. 217 dated 28.08.2023 and the same was communicated to the District Magistrate and Chairman, District Level Groundwater Resources Development Authority (D.L.A.), Howrah vide Note sheet dated 28.08.2023 for taking appropriate action through the district administration.

The copy of the said Report and the corresponding Note Sheet are annexed herewith and marked as **Annexure-IV and Annexure V.**

8. That in addition, the Geologist and Member Secretary, District Level Groundwater Resources Development Authority (D.L.A.), Howrah have issued letters to the General Manager, District Industries Centre (DIC), Howrah vide Memo No.185 dated 19.07.2023 and to the Environmental

**3.1 AUG 2023**



Engineer, Pollution Control Board, Howrah and Memo No. 186 dated 24.07.2023 regarding the list of Industries, so that further raid can be conducted in the Jalan Industrial Complex, Sankrail Industrial Park and Poly Park for further identification of the industries mostly involved with illegal extraction of groundwater and taking appropriate action with the help of District Administration.

The copies of the said Memo is annexed herewith and marked as **Annexure-VI and VII** collectively.

9. That as per the directives of the Hon'ble NGT order dated 12.07.2023, Director, SWID, have already nominated one Senior Engineer from SWID, vide letter No. 1180/NGT/Howrah dated 25.07.2023 and being communicated to the District Magistrate & Collector, Howrah.

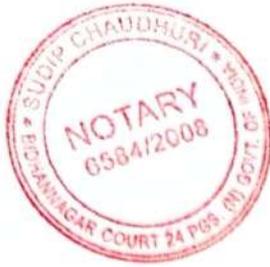
The copy of the said Memo is annexed herewith and marked as **Annexure-VIII**.

10. That as per the trend analysis of average Depth to Ground Water Level (DTWL) data of both Pre Monsoon and Post Monsoon season from 2012 to 2023(collected by SWID) it is found that in Sankrail Block, the Depth to Ground Water Level shows very fluctuating nature, with a rising trend in Pre monsoon (around 17 cm/year) but not very significant changes (changes in mm scale) in Post Monsoon.

11. That similarly in Domjur block, the trend analysis of average Depth to Groundwater Level Data of both Pre Monsoon and Post Monsoon season from 2012 to 2023 (collected by SWID) does not shows any significant changes (changes in mm scale) in both the season Depth to Water Level.

The copy of the letter is annexed herewith and marked as **Annexure-IX**.

**3 1 AUG 2023**



With proper implementation of the West Bengal Ground Water Resources (Management, Control and Regulation) Act, 2005 and Rules 2006, S.W.I.D. is trying to sensitize people for judicious use of this precious resource.

12. That Yearly two times chemical analysis (Pre-Monsoon and Post-Monsoon seasons) of the water samples have been done by S.W.I.D, where detection of Arsenic, as a toxic chemical, in groundwater samples have been done. As per the latest chemical report no such contamination has been reported. Moreover Yearly chemical analysis result of S.W.I.D. does not show any worsening with respect to total alkalinity.

13. It is therefore prayed that the Hon'ble Tribunal may pass necessary order or further orders as it deem fit and proper in the interest of justice.

14. The statements made in paragraph 1 to 12 are based on information derived from the record which are usually kept and maintained by the answering respondents in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Prepared in my office

Sudip Kumar Dutta  
*Sudip K. Dutta*  
 Advocate

*Sudip Chaudhuri*  
**S. CHAUDHURI**  
 \* NOTARY \*  
 GOVT. OF INDIA  
 Regd. No.-6584/08  
 Bidhannagar Court  
 Dist.-North 24 Pgs.

*(ARINDAM GHOSH)*  
**Deponent**  
 Director  
 State Water Investigation Directorate  
 Govt. of West Bengal

**31 AUG 2023**

Government of West Bengal  
Water Resources Investigation & Development Department  
Office of the Geologist  
Geological Sub-Division No-IIID, Howrah  
State Water Investigation Directorate  
Old Collectorate Building, 2<sup>nd</sup> Floor  
1/2, M. G. Road Howrah-711101  
Phone No.- (033) 2638 1181  
Email- geolswidhowrah@gmail.com

*S. Geologist WDC  
In 17/7/23  
20/7*

Memo No. 187

Dated, Howrah, the: 25/07/2023

To  
The Director, S.W.I.D.,  
Nirman Bhavan,  
Kolkata - 700091

**Subject: Report in connection with the O.A. 75/2023/ EZ (NGT),  
Ankur Sharma Vs the State of West Bengal and Ors.**

Ref.: Your Memo. No. 1121/NGT/Howrah dated 18/07/2023 received via mail dated 19/07/2023

Sir

With reference to the above noted subject, in connection with the O.A.75/2023/EZ, Ankur Sharma Vs The State of West Bengal and Ors. the related report is attached herewith in Annexure-A for your information and necessary action. The report consists a list of industries situated in and around the Jalan industrial Complex, Sankrail Industrial Park and Poly Park.

Howsoever, we have also requested the District Industries Centre, Howrah and West Bengal Pollution Control Board for the names of industries belonging to the above mentioned industrial parks.

Thanking you.

Yours Faithfully,

*[Signature]* 25/07/23

Geologist  
Geological Sub Division No IID  
S.W.I.D, Howrah

Memo No: 187/1(2)

Dated, Howrah, the 25/07/2023

Copy forwarded for information and necessary action to:

1. The Superintending Geologist, Geological Circle, S .W.I.D., Bikash Bhavan, Kolkata - 91
2. The Senior Geologist, Geological Division No. II, S.W.I.D., Burdwan

Geologist &  
Geological Sub Division No IID  
S.W.I.D, Howrah

## Annexure-A

SL. No.	Name of the Industry	Block Name	Mouza	JL No.	Address of Unit	Year of issuance of permit	Remarks
1	South Asia Rubber & Polyester Park Ltd. (Sarpol)	Sankrail	Jaladhulagori	2	Jaladhulagori, Sankrail, Howrah	2009	3Nos. Permit
2	Pepsico India Holdings (P) Ltd.	Sankrail	Santipur	4	Santipur, Sankrail, Howrah	2010	3Nos. Permit
3	M/S Ambuja Cements Ltd.	Sankrail	Jaladhulagori	2	Dhulagori, Sankrail, Howrah	2011, 2012	2Nos. Permit
4	Skipper Ltd.	Sankrail	Jangalpur	28	Jalan Complex, Jangalpur, Howrah 711302	2012	2Nos. Permit
5	Kothari Processors Pvt. Ltd. (Mr Debashis Halder)	Sankrail	Bhagabatipur	7	Vill-Bhagabatipur, Chaturbhujkati, Sankrail	2013	1No. Permit
6	Jindal (India) Ltd.	Sankrail	Jangalpur	27	No Office Record	2015	6Nos. Permit
7	Vikas Castings	Sankrail	Dhulagori	2	No Office Record	2015	2Nos. Permit
8	Kamini Ferrous Ltd.	Sankrail	Jaladhulagori	2	Jaladhulagori, Sankrail, Howrah	2015	1No. Permit
9	Sonar Bangla Farm Resorts (P) Ltd.	Sankrail	Jaladhulagori	2	Jaladhulagori, Sankrail, Howrah	2015	1No. Permit
10	Weilburger Coatings India (P) Ltd.	Sankrail	Sandhipur	4	Sandhipur, Sankrail, Howrah	2016, 2017	2Nos. Permit
11	KCCCL Zipall India Pvt. Ltd.	Sankrail	Bhagabatipur	7	Bhagabatipur, Sankrail, Howrah	2016	1No. Permit
12	Universal Bituminous Industries Pvt. Ltd.	Sankrail	Jaladhulagori	2	Jaladhulagori, Sankrail, Howrah	2016	1No. Permit
13	Satyak Food & Beverage Enterprises	Sankrail	Jaladhulagori	2	Jaladhulagori, Sankrail, Howrah	2017	1No. Permit
14	Stellar Buildtech Private Limited	Sankrail	Jala Dhulagori	2	Jaladhulagori, Sankrail, Howrah	2017	1No. Permit
15	Orient Beverages Ltd.	Sankrail	Bhagabatipur	7	Bhagabatipur, Sankrail, Howrah	2018	1No. Permit
16	Dream Bake Pvt. Ltd.	Sankrail	Sandhipur	4	Sandhipur, Sankrail, Howrah	2018	2Nos. Permit
17	Mani's Baking Solutions Pvt. Ltd.	Sankrail	Jala Dhulagori	2	Jaladhulagori, Sankrail, Howrah	2018	2Nos. Permit
18	Shree Shyam Inorganics Pvt. Ltd.	Sankrail	Bhagabatipur	7	Bhagabatipur, Sankrail, Howrah	2019	1No. Permit
19	CDE Asia Limited (Unit - I) [Director - Manish Bhartia]	Sankrail	Bhagabatipur	8	Block-2, Flat-4E, Space Town Housing, VIP Road, Kolkata-52	2019	1No. Permit
20	Rahee Track Technologies Pvt. Ltd.	Sankrail	Jangalpur	28	Jangalpur, Sankrail, Howrah	2019	1No. Permit
21	Sourav Plasto Pvt. Ltd.	Sankrail	Kandua	5	Sankrail Industrial Park, Dhulagori, Howrah-711302	2019	1No. Permit
22	Mohit Logistics	Sankrail	Bhagabatipur	7	Bhagabatipur, Sankrail, Howrah	2021	1No. Permit
23	K K logistics	Sankrail	Bhagabatipur	7	Bhagabatipur, Sankrail, Howrah	2021	1No. Permit
24	Amyraah Properties	Sankrail	Jaladhulagori	2	Jaladhulagori, Sankrail, Howrah	2021	1No. Permit
25	Pratishtha Polypack Pvt. Ltd.	Sankrail	Jaladhulagori	2	Sankrail Industrial Park, Dhulagori, Howrah-711302	2021	1No. Permit
26	Ganesh Grains Ltd.	Sankrail	Kandua	5	Sankrail Industrial Park, Near Nachiketa Weigh Bridge, Howrah-711302	2022	1No. Permit
27	DHP India Limited. Director Janak Bharadwaj	Sankrail	Kandua	5	Sankrail Industrial Park, Dhulagori, Howrah-711302	2022	1No. Permit
28	Adela Labs Pvt. Ltd.	Sankrail	Kandua	5	Vill+P.O: Kandua, P.S: Sankrail, Howrah-711302	2022	1No. Permit
29	Provence Trading & Industries Pvt. Ltd.	Sankrail	Bhagabatipur	7	Sankrail Industrial Park, Howrah	2022	1No. Permit
30	Torsa Equipments Pvt. Ltd.	Sankrail	Bhagabatipur	7	Vill & Mouza- Bhagabatipur, P.O- Chaturbhujkati, Howrah-711313	2022	1No. Permit
31	Pampar Ovenfresh Food Pvt. Ltd.	Sankrail	Jaladhulagori	2	Sankrail Industrial Park, Jaladhulagori, Howrah-711302	2022	1No. Permit
32	M/S Virraj Warehousing LLP (offline)	Sankrail	Jaladhulagori	2	Jaladhulagori, Sankrail, Howrah	2022	1No. Permit
33	Gee Limited	Sankrail	Kandua	5	Sankrail Industrial Park, Kandua, Howrah-711302	2022	1No. Permit
34	Pratap Synthetics Ltd.	Sankrail	Jaladhulagori	2	Sankrail Industrial Park, Sankrail, Jaladhulagori, Howrah-711302	2022	1No. Permit
35	Allenby Food & Beverages Pvt. Ltd.	Sankrail	Kandua	5	Sankrail Food Park, Plot F9, Kandua, Howrah-711302	2022	1No. Permit
36	Prestige Ice-cream Pvt. Ltd.	Sankrail	Jaladhulagori	2	Sudharash Food Park, Jaladhulagori, Sankrail, Howrah-711302	2023	1No. Permit
37	Orson Holding co Ltd	Sankrail	Bhagabatipur	7	Sankrail Industrial Park, P.O- Chaturbhujkati, P.S: Sankrail, Howrah-711313	2023	1No. Permit
38	Switz Foods Pvt.Ltd	Sankrail	Kandua	5	Vill-Kandua, Para-Food Park Phase-3, P.O-Kandua, Sankrail, Howrah-711302	2023	1No. Permit
39	MINERVA PHARM LTD	SANKRAIL	JALADHULAGORI	28	NH-6, Biparnapara, Begri, Domjur, Howrah 711011	2023	1No. Permit

*[Signature]*  
25/07/23  
Geologist  
Geological Sub-Divn No -117  
I. D., Howrah

Sl. No.	Name of the Industry	Block Name	Mouza	JL No.	Address of Unit	Year of Issuance of permit	Remarks
40	M/S Swachha Beverages Pvt. Ltd.	Domjur	Sankharidaha	22	Sankaridaha/No 22, Domjur, Howrah, Gate No.3, 6 left lane, Jalan Industrial Complex, Begri Panchayat	2012	1No. Permit
41	Kiswok Industries Pvt. Ltd.	Domjur	Biprannapara	27	Biparnapara, Vill- Begri, Domjur, Howrah-711411	2014	2Nos. Permit
42	Rupa & Co Ltd.	Domjur	Sankharidaha	22	Jalan Industrial Complex, Bombay Road, NH-6, Howrah	2014, 2015	3Nos. Permit
43	Tirupati Advisory Service Pvt. Ltd. & Others	Domjur	Biprannapara	27	Biparnapara, Domjur, Howrah-711411	2012	1No. Permit
44	J.R Packaging Industries	Domjur	Biprannapara	27	Biparnapara, Domjur, Howrah-711411	2015	1No. Permit
45	Tarsons Products Private Ltd.	Domjur	Biprannapara	27	Biparnapara, Domjur, Howrah-711411	2015	1No. Permit
46	H.S Foundry	Domjur	Baniyara	26	Baniyara, Domjur, Howrah	2015	1No. Permit
47	Salasar Rolling Mills Pvt. Ltd.	Domjur	Sankharidaha	22	Sankharidaha, Domjur, Howrah	2017	1No. Permit
48	Abdos Oils Pvt. Ltd.	Domjur	Biprannapara	27	Biparnapara, Domjur, Howrah-711411	2016, 2017	3Nos. Permit
49	Shivank Overseas Pvt. Ltd.	Domjur	Baniara	26	Baniyara, Domjur, Howrah	2016	1No. Permit
50	Eco Plus Precast Pvt. Ltd.	Domjur	Biprannapara	27	Biparnapara, Domjur, Howrah	2016	1No. Permit
51	S.R. Beverages	Domjur	Sankharidaha	22	Sankharidaha, Domjur, Howrah	2017	1No. Permit
52	Hansa Business Services (P) Ltd.	Domjur	Amre	21	Biparnapara, Amre, Howrah 711302	2017	1No. Permit
53	Essencia Beverages Pvt. Ltd.	Domjur	Amre	21	Amre, P.S.-Domjur, P.O.-Begri, Howrah-711411	2017	2Nos. Permit
54	Creative Polypack Ltd.	Domjur	Rajapur	11	Dakshin Bari, Rajapur, Domjur, Howrah-711409	2019	1No. Permit
55	Chirag Castings Pvt. Ltd.	Domjur	Baniara	26	Biparnapara, Baniara, Domjur, Howrah 711411	2020	4Nos. Permit
56	Atishaya Poly Pett Pvt. Ltd.	Domjur	Sankharidaha	22	Biparnapara, Howrah 711411	2021	1No. Permit
57	Lumino Industries Ltd.	Domjur	Biprannapara	27	P.O: Biparnapara, Jalan Complex, P.S: Domjur, Howrah 711411	2022	1No. Permit
58	ABSL Industries Pvt. Ltd.	Domjur	Biprannapara	27	P.O: Biparnapara, Jalan Complex, P.S: Domjur, Howrah 711411	2022	1No. Permit
59	Somani Vanijya Pvt. Ltd.	Domjur	Sankharidaha	22	Sankharidaha, Domjur, Howrah	2023	1No. Permit
60	Rajlakshmi Cotton Mills Pvt. Ltd.	Domjur	Baniara	26	Jalan Industrial Complex, Gate No 3, Vill- Baniara, P.O: Begri, Howrah-711411	2023	1No. Permit
61	Uni Cattle & Poultry Feeds. (Pvt.) Ltd.	Domjur	Sankharidaha	22	Sankharidaha, Domjur, Howrah	2023	1No. Permit
62	Utkarsh India Ltd	Domjur	Biprannapara	27	NH-6, Biparnapara, Begri, Domjur, Howrah 711411	2023	1No. Permit

*[Signature]* 25/07/23

Geologist  
Geological Sub-Divn No.-142  
& W.I.D., Howrah

Government of West Bengal  
Water Resources Investigation & Development Department  
Office of the Geologist  
Geological Sub-Division No-IIID, Howrah  
State Water Investigation Directorate  
Old Collectorate Building, 2<sup>nd</sup> Floor  
1/2, M. G. Road Howrah-711101  
Phone No.- (033) 2638 1181  
Email- geolswidhowrah@gmail.com

Memo No. 190

Dated, Howrah, the 28/07/23

From The Geologist  
Geological Sub-Division No. IID  
S.W.I.D. Howrah

To Haldiram Incorporation Pvt. Ltd.  
Jalan Industrial Complex Gate No. 3  
Domjur, Howrah - 711411

Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/ Commercial/ Other Uses.

With reference to the subject cited above, the undersigned would like to inform you that a site inspection has been carried out in your unit on 28/07/23. During inspection it was found that you are in violation of the West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules thereof 2006 and extracting ground water for industrial/commercial purpose without any permission from the Member Secretariat Office of the State Water Investigation Directorate, District Howrah.

Whereas, on and from the date of coming into force Act, on user shall sink well fitted with electrical/mechanical device for extracting or using ground water without obtaining a Permit issued by District Level Ground Water Resources Development Authority under section 7 of the said Act.

Now therefore, given the contravention of the relevant provision of the said Act U/s 10(j) the District Level Ground Water Resources Development Authority, Howrah hereby directs you to immediately stop the illegal extraction of ground water until you obtain Permit from the concerned authority and imposed penalty of Rs. 5,000 - 10,000 (Rupees Five Thousand / Ten Thousand) only U/s 16(b)(i) / 16(b)(ii) of West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules 2006 there under for each tube well for violation the Law. The Action Taken Report should be submitted to the Office of the undersigned within 30 days from the date of issuance of this notice positively.

Please note that action executed in reference to this Notice will be verified by the Office of the undersigned after 30 days and necessary measures may be taken as per extant Rules, in accordance with Law if committing any further offence.

**This is the primary / final call from the undersigned office for your necessary action on the matter on priority basis.**

Received  
Dowendy  
28/07/23

  
28/07/23  
Geologist  
&  
Member Secretary, D.L.A.  
Howrah

Government of West Bengal  
 Water Resources Investigation & Development Department  
 Office of the Geologist  
 Geological Sub-Division No-IIID, Howrah  
 State Water Investigation Directorate  
 Old Collectorate Building, 2<sup>nd</sup> Floor  
 1/2, M. G. Road Howrah-711101  
 Phone No.- (033) 2638 1181  
 Email- geolswidhowrah@gmail.com

Memorandum No. 191

Dated, Howrah, the 28/07/23

From: The Geologist  
 Geological Sub- Division No. IID  
 S W I D, Howrah

To: Khaitan Winding Wire Pvt. Ltd.  
 Jalan Industrial Complex Gate No.3  
 Amdul Mowri, Sankrail, Howrah - 711302

**Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/ Commercial/ Other Uses.**

With reference to the subject cited above, the undersigned would like to inform you that a site inspection has been carried out in your unit on 28/07/23. During inspection it was found that you are in violation of the West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules thereof 2006 and extracting ground water for industrial/commercial purpose without any permission from the Member Secretariat Office of the State Water Investigation Directorate, District Howrah.

Whereas, on and from the date of coming into force Act, on user shall sink well fitted with electrical/mechanical device for extracting or using ground water without obtaining a Permit issued by District Level Ground Water Resources Development Authority under section 7 of the said Act

Now therefore, given the contravention of the relevant provision of the said Act U/s 10(j) the District Level Ground Water Resources Development Authority, Howrah hereby directs you to immediately stop the illegal extraction of ground water until you obtain Permit from the concerned authority and imposed penalty of Rs. 5,000/- (Rupees Five Thousand) only U/s 16(b)(i) of West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules 2006 there under for each tube well for violation the Law. The Action Taken Report should be submitted to the Office of the undersigned within 30 days from the date of issuance of this notice positively.

Please note that action executed in reference to this Notice will be verified by the Office of the undersigned after 30 days and necessary measures may be taken as per extant Rules, in accordance with Law if committing any further offence

**This is the primary call from the undersigned office for your necessary action on the matter on priority basis.**

 28/07/23

Geologist  
 &  
 Member Secretary, D.L.A.  
 Howrah



Government of West Bengal  
Water Resources Investigation & Development Department  
Office of the Geologist  
Geological Sub-Division No-II.D. Howrah  
State Water Investigation Directorate  
Old Collectorate Building, 2<sup>nd</sup> Floor  
1/2, M. G. Road Howrah-711101  
Phone No.- (033) 2638 1181  
Email- geolswidhowrah@gmail.com

Memo No. 192

Dated. Howrah, the 28/07/23

From : The Geologist  
Geological Sub- Division No. IID,  
S.W.I.D. Howrah

To : *Khaitan Electronics*  
*Jalan Industrial Complex, Gate No.3*  
*Amdul Mousi, Sankrail, Howrah - 711302*

**Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/ Commercial/ Other Uses.**

With reference to the subject cited above, the undersigned would like to inform you that a site inspection has been carried out in your unit on 28/07/23. During inspection it was found that you are in violation of the West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules thereof 2006 and extracting ground water for industrial/commercial purpose without any permission from the Member Secretariat Office of the State Water Investigation Directorate, District Howrah.

Whereas, on and from the date of coming into force Act, on user shall sink well fitted with electrical mechanical device for extracting or using ground water without obtaining a Permit issued by District Level Ground Water Resources Development Authority under section 7 of the said Act.

Now therefore, given the contravention of the relevant provision of the said Act U/s 10(j) the District Level Ground Water Resources Development Authority, Howrah hereby directs you to immediately stop the illegal extraction of ground water until you obtain Permit from the concerned authority and imposed penalty of Rs. 5,000 / ~~10,000~~ (Rupees Five Thousand / ~~Ten Thousand~~) only U/s 16(b)(i) / 16(b)(ii) of West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules 2006 there under for each tube well for violation the Law. The Action Taken Report should be submitted to the Office of the undersigned within 30 days from the date of issuance of this notice positively.

Please note that action executed in reference to this Notice will be verified by the Office of the undersigned after 30 days and necessary measures may be taken as per extant Rules, in accordance with Law if committing any further offence

**This is the primary / final call from the undersigned office for your necessary action on the matter on priority basis.**

*o/c*

*Received*  
*J. Jyoti*  
*28/7/23*

*Amdul* 28/07/23

Geologist  
&  
Member Secretary, D.L.A.  
Howrah

Government of West Bengal  
 Water Resources Investigation & Development Department  
 Office of the Geologist  
 Geological Sub-Division No-II.D. Howrah  
 State Water Investigation Directorate  
 Old Collectorate Building, 2<sup>nd</sup> Floor  
 1/2, M. G. Road Howrah-711101  
 Phone No.- (033) 2638 1181  
 Email- geolswidhowrah@gmail.com

Memo No. 193

From The Geologist  
 Geological Sub- Division No. IID  
 S.W.I.D. Howrah

Dated. Howrah. the 28/07/23

To Fabricators India  
 Jalan Industrial Complex, Gate No. 3,  
 Main Road, Domjura, Howrah - 711411

Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/  
 Commercial/ Other Uses.

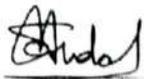
With reference to the subject cited above, the undersigned would like to inform you that a site inspection has been carried out in your unit on 28/07/23. During inspection it was found that you are in violation of the West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules thereof 2006 and extracting ground water for industrial/commercial purpose without any permission from the Member Secretariat Office of the State Water Investigation Directorate, District Howrah.

Whereas, on and from the date of coming into force Act, no user shall sink well fitted with electrical/mechanical device for extracting or using ground water without obtaining a Permit issued by District Level Ground Water Resources Development Authority under section 7 of the said Act.

Now therefore, given the contravention of the relevant provision of the said Act U/s 10(j) the District Level Ground Water Resources Development Authority, Howrah hereby directs you to immediately stop the illegal extraction of ground water until you obtain Permit from the concerned authority and imposed penalty of Rs. 5,000 - 10,000 (Rupees Five Thousand / Ten Thousand) only U/s 16(b)(i) / 16(b)(ii) of West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules 2006 there under for each tube well for violation the Law. The Action Taken Report should be submitted to the Office of the undersigned within 30 days from the date of issuance of this notice positively.

Please note that action executed in reference to this Notice will be verified by the Office of the undersigned after 30 days and necessary measures may be taken as per extant Rules, in accordance with Law if committing any further offence

**This is the primary / final call from the undersigned office for your necessary action on the matter on priority basis.**

  
 Geologist  
 &  
 Member Secretary, D.L.A.  
 Howrah

28/07/23

O/c  
 memo  
 28/7/23

Government of West Bengal  
 Water Resources Investigation & Development Department  
 Office of the Geologist  
 Geological Sub-Division No-IIID, Howrah  
 State Water Investigation Directorate  
 Old Collectorate Building, 2<sup>nd</sup> Floor  
 1/2, M. G. Road Howrah-711101  
 Phone No.- (033) 2638 1181  
 Email- geolswidhowrah@gmail.com

Memo No. 194

Dated, Howrah, the 28/07/23

From : The Geologist  
 Geological Sub-Division No. IID  
 S.W.I.D, Howrah

To : Vikrant Engineering Works Pvt. Ltd.  
 Jalan Industrial Complex, Gate No.3  
 Right Lane near IOC Culvert, Dumjuri - 711411

**Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/ Commercial/ Other Uses.**

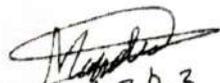
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Whereas, on and from the date of coming into force Act, no user shall sink well fitted with electrical/mechanical device for extracting or using ground water without obtaining a Permit issued by District Level Ground Water Resources Development Authority under section 7 of the said Act.

Now therefore, given the contravention of the relevant provision of the said Act U/s 10(j) the District Level Ground Water Resources Development Authority, Howrah hereby directs you to immediately stop the illegal extraction of ground water until you obtain Permit from the concerned authority and imposed penalty of Rs. 5,000 / ~~10,000~~ (Rupees Five Thousand / ~~Ten Thousand~~) only U/s 16(b)(i) / ~~16(b)(ii)~~ of West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules 2006 there under for each tube well for violation the Law. The Action Taken Report should be submitted to the Office of the undersigned within 30 days from the date of issuance of this notice positively.

Please note that action executed in reference to this Notice will be verified by the Office of the undersigned after 30 days and necessary measures may be taken as per extant Rules, in accordance with Law if committing any further offence.

**This is the primary / final call from the undersigned office for your necessary action on the matter on priority basis.**

O/c   
 28/07/23

 28/07/23

Geologist  
 &  
 Member Secretary, D.L.A.  
 Howrah

Government of West Bengal  
Water Resources Investigation & Development Department  
Office of the Geologist  
Geological Sub-Division No-IIID, Howrah  
State Water Investigation Directorate  
Old Collectorate Building, 2<sup>nd</sup> Floor  
1/2, M. G. Road Howrah-711101  
Phone No. - (033) 2638 1181  
Email- geolswidhowrah@gmail.com

Memo No 195

Dated. Howrah, the 28/7/23

From : The Geologist  
Geological Sub- Division No. IID  
S.W.I.D. Howrah

To : Amit Enterprises Pvt. Ltd.  
Jalan Industrial Complex, Gate No. 3  
Dumjir, Howrah-711411

**Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/ Commercial/ Other Uses.**

With reference to the subject cited above, the undersigned would like to inform you that a site inspection has been carried out in your unit on 28/7/23. During inspection it was found that you are in violation of the West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules thereof 2006 and extracting ground water for industrial/commercial purpose without any permission from the Member Secretariat Office of the State Water Investigation Directorate, District Howrah.

Whereas, on and from the date of coming into force Act, on user shall sink well fitted with electrical/mechanical device for extracting or using ground water without obtaining a Permit issued by District Level Ground Water Resources Development Authority under section 7 of the said Act.

Now therefore, given the contravention of the relevant provision of the said Act U/s 10(j) the District Level Ground Water Resources Development Authority, Howrah hereby directs you to immediately stop the illegal extraction of ground water until you obtain Permit from the concerned authority and imposed penalty of Rs. 5,000 / ~~10,000~~ (Rupees Five Thousand / ~~Ten Thousand~~) only U/s 16(b)(i) / ~~16(b)(ii)~~ of West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules 2006 there under for each tube well for violation the Law. The Action Taken Report should be submitted to the Office of the undersigned within 30 days from the date of issuance of this notice positively.

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**This is the primary / final call from the undersigned office for your necessary action on the matter on priority basis.**

*Ashudal*  
28/07/23

Geologist  
&  
Member Secretary, D.L.A.  
Howrah

c/c

*28/07/23*

Government of West Bengal  
Water Resources Investigation & Development Department  
Office of the Geologist,  
Geological Sub-Division No-II, Howrah  
State Water Investigation Directorate  
Old Collectorate Building, 2<sup>nd</sup> Floor  
1/2, M. G. Road Howrah-711101  
Phone No.- (033) 2638 1181  
Email- geolswidhowrah@gmail.com

Memo No. 196

Dated, Howrah, the: 31/07/2023

To  
The Director, S.W.I.D.,  
Nirman Bhavan, 3<sup>rd</sup> Floor, Salt Lake,  
Kolkata - 700091

**Subject:** Issuance of "Stop Function Notice" to few industries running without SWID Permit in the Jalan industrial Complex, Domjur, Howrah

Ref.: Your Memo. No. 1121/NGT/Howrah dated 18/07/2023, connection with the O.A. 75/2023/ EZ (NGT), Ankur Sharma Vs the State of West Bengal and Ors.

Sir

In continuation of the previous letter vide Memo No. 187, dated 25/07/2023 of the undersigned and in connection with the O.A.75/2023/EZ (NGT), Ankur Sharma Vs The State of West Bengal and Ors., the "Stop Function Notice" as well as imposed penalty served to few industries regarding illegal extraction of Ground Water as per WBGWR Act, 2005 and Rules thereof 2006 is attached herewith for your information and necessary action. The raid was conducted on 28/07/2023 in the Jalan industrial Complex, Domjur, Howrah.

Thanking you.

Yours Faithfully,

*[Signature]*  
31/07/23

Geologist  
Geological Sub Division No IID  
S.W.I.D, Howrah

Memo No: 196/1(2)

Dated, Howrah, the 31/07/2023

Copy forwarded for information and necessary action to:

1. The Superintending Geologist, Geological Circle, S.W.I.D., Bikash Bhavan, Kolkata - 91
2. The Senior Geologist, Geological Division No. II, S.W.I.D., Burdwan

Geologist &  
Geological Sub Division No IID  
S.W.I.D, Howrah

NOTE SHEET

The reports regarding revisit, raid and Dengue awareness in and around Bally-Jagacha & Domjur blocks for Howrah district is hereby placed.

Put up to Additional District Magistrate (Dev) for information and perusal please.

*Handwritten:* 02/08/23  
Geologist, Geological Sub Div No. II/D  
S.W.I.D., Howrah  
&  
Member Secretary, D.L.A. Howrah.

*Handwritten:* ADMD  
DM

*Handwritten:* May kindly be perused

*Handwritten:* 02/08/23  
P. Ash  
Panitanga Municipality  
do issue notice for  
signature

## Raid &amp; Revisit Report for the month of July &amp; August (upto 01.08.2023)

Sl. No.	Name of official	Date of visit	Name of Industry / Commercial Unit	Address	Locality / Lane / Landmark	Whether SWID permit is obtained	Groundwater related issue	Any other observation	Remarks
1	Suraj Mondal (Geologist, SWID), Aparajita Banerjee (Geological Assistant, SWID)	28/7/2023	Haldiram Incorporation Pvt.Ltd.	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring	Uncleared Garbage	Notice served
2			Khaitan Winding Wire Pvt. Ltd.	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring	Stagnant water	Notice served
3			Khaitan Electronics	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring		Notice served
4			Fabricators India	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring		Notice served
5			Vikrant Engineering Works Pvt. Ltd.	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring		Notice served
6			Amit Enterprise Pvt. Ltd.	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring		Notice served
7	Sujit Mondal (Geologist, SWID), Aparajita Banerjee (Geological Assistant, SWID)	1/8/2023	South City Anmol Infra Park LLP	Jagadishpur, Howrah-711205	Jaypurbill, Bally-Jagacha	Yes	Water meter not installed	Stagnant water	Notice served
8			PDJ Industries Pvt. Ltd.	Jagadishpur, Ballyjagacha, Howrah	Bengal Anmol South City Infra Park	Yes	Pump yet not installed		Revisit
9			Wishcare	Jagadishpur, Ballyjagacha, Howrah	Bengal Anmol South City Infra Park	Yes	Pump yet not installed		Revisit

*Aparajita Banerjee* 02/08/23

Signature of field official with designation

## Raid &amp; Revisit Report for the month of July &amp; August (upto 01.08.2023)

Sl. No.	Name of Official	Date of visit	Name of Industry / Commercial Unit	Address	Locality / Lane / Landmark	Whether SWID permit is obtained	Groundwater related issue	Any other observation	Remarks
1	Suresh Mondal (Geologist, SWID), Aparajita Banerjee (Geological Assistant, SWID)	28/7/2023	Haldiram Incorporation Pvt.Ltd.	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring	Uncleared Garbage	Notice served
2			Khaitan Winding Wire Pvt. Ltd.	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring	Stagnant water	Notice served
3			Khaitan Electronics	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring		Notice served
4			Fabricators India	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring		Notice served
5			Vikrant Engineering Works Pvt. Ltd.	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring		Notice served
6			Amit Enterprise Pvt. Ltd.	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring		Notice served
7	Sudjit Mondal (Geologist, SWID), Aparajita Banerjee (Geological Assistant, SWID)	1/8/2023	South City Anmol Infra Park LLP	Jagadishpur, Howrah-711205	Jaypurbill, Bally-Jagacha	Yes	Water meter not installed	Stagnant water	Notice served
8			PDJ Industries Pvt. Ltd.	Jagadishpur, Ballyjagacha, Howrah	Bengal Anmol South City Infra Park	Yes	Pump yet not installed		Revisit
9			Wishcare	Jagadishpur, Ballyjagacha, Howrah	Bengal Anmol South City Infra Park	Yes	Pump yet not installed		Revisit

*Sudjit Mondal* 02/08/23  
Signature of field official with designation

Government of West Bengal  
 Water Resources Investigation & Development Department  
 Office of the Geologist  
 Geological Sub-Division No-IIID, Howrah  
 State Water Investigation Directorate  
 Old Collectorate Building, 2<sup>nd</sup> Floor  
 1/2, M. G. Road Howrah-711101  
 Phone No.- (033) 2638 1181  
 Email- geolswidhowrah@gmail.com

Memo No. 190

Dated, Howrah, the 28/07/23

From : The Geologist  
 Geological Sub-Division No. IID  
 S.W.I.D, Howrah

To : Haldiram Incorporation Pvt. Ltd.  
 Jalan Industrial Complex Gate No. 3  
 Domjur, Howrah - 711411

Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/ Commercial/ Other Uses.

With reference to the subject cited above, the undersigned would like to inform you that a site inspection has been carried out in your unit on 28/07/23. During inspection it was found that you are in violation of the West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules thereof 2006 and extracting ground water for industrial/commercial purpose without any permission from the Member Secretariat Office of the State Water Investigation Directorate, District Howrah.

Whereas, on and from the date of coming into force Act, on user shall sink well fitted with electrical/mechanical device for extracting or using ground water without obtaining a Permit issued by District Level Ground Water Resources Development Authority under section 7 of the said Act.

Now therefore, given the contravention of the relevant provision of the said Act U/s 10(j) the District Level Ground Water Resources Development Authority, Howrah hereby directs you to immediately stop the illegal extraction of ground water until you obtain Permit from the concerned authority and imposed penalty of Rs. 5,000 / ~~10,000~~ (Rupees Five Thousand / ~~Ten Thousand~~), only U/s 16(b)(i) / 16(b)(ii) of West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules 2006 there under for each tube well for violation the Law. The Action Taken Report should be submitted to the Office of the undersigned within 30 days from the date of issuance of this notice positively.

Please note that action executed in reference to this Notice will be verified by the Office of the undersigned after 30 days and necessary measures may be taken as per extant Rules, in accordance with Law if committing any further offence

**This is the primary / final call from the undersigned office for your necessary action on the matter on priority basis.**

Received  
 28/07/23

*[Signature]*  
 28/07/23  
 Geologist

&  
 Member Secretary, D.L.A.

Government of West Bengal  
 Water Resources Investigation & Development Department  
 Office of the Geologist  
 Geological Sub-Division No-IID, Howrah  
 State Water Investigation Directorate  
 Old Collectorate Building, 2<sup>nd</sup> Floor  
 1/2, M. G. Road Howrah-71101  
 Phone No.- (033) 2638 1181  
 Email- geolswidhowrah@gmail.com

Memo No. 191

Dated, Howrah, the 28/07/23

From : The Geologist  
 Geological Sub- Division No. IID  
 S.W.I.D, Howrah

To : *Khaitan Winding Wire Pvt. Ltd.*  
*Jalan Industrial Complex Gate NO.3*  
*Amdul Mouri, Sankrail, Howrah - 711302*

**Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/ Commercial/ Other Uses.**

With reference to the subject cited above, the undersigned would like to inform you that a site inspection has been carried out in your unit on 28/07/23. During inspection it was found that you are in violation of the West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules thereof 2006 and extracting ground water for industrial/commercial purpose without any permission from the Member Secretariat Office of the State Water Investigation Directorate, District Howrah.

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Now therefore, given the contravention of the relevant provision of the said Act U/s 10(j) the District Level Ground Water Resources Development Authority, Howrah hereby directs you to immediately stop the illegal extraction of ground water until you obtain Permit from the concerned authority and imposed penalty of Rs. 5,000/- (Rupees Five Thousand) only U/s 16(b)(i) of West Bengal Ground Water Resources (Management, Control & Regulation) Act 2005 & Rules 2006 there under for each tube well for violation the Law. The Action Taken Report should be submitted to the Office of the undersigned within 30 days from the date of issuance of this notice positively.

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This is the primary call from the undersigned office for your necessary action on the matter on priority basis.

*[Signature]*  
 28/07/23

Geologist  
 &

Member Secretary, D.L.A.  
 Howrah

*[Handwritten notes]*  
 Received  
 (Date)  
 28/07/23

## Water Resources Investigation &amp; Development Department

## Office of the Geologist

Geological Sub-Division No-IIID, Howrah  
 State Water Investigation Directorate  
 Old Collectorate Building, 2<sup>nd</sup> Floor  
 1/2, M. G. Road Howrah-711101  
 Phone No.- (033) 2638 1181  
 Email- geolswidhowrah@gmail.com

Memo No. 192

Dated, Howrah, the 28/07/23

From : The Geologist  
 Geological Sub- Division No. IID  
 S.W.I.D, Howrah

To : *Khaitan Electronics*  
*Jalan Industrial Complex, Gate No.3*  
*Amdul Mouri, Sankrail, Howrah - 711302*

**Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/ Commercial/ Other Uses.**

With reference to the subject cited above, the undersigned would like to inform you that a site inspection has been carried out in your unit on 28/07/23. During inspection it was found that you are in violation of the West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules thereof 2006 and extracting ground water for industrial/commercial purpose without any permission from the Member Secretariat Office of the State Water Investigation Directorate, District Howrah.

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**This is the primary / final call from the undersigned office for your necessary action on the matter on priority basis.**

*Amdul* 28/07/23  
 Geologist -  
 &

Member Secretary, D.L.A.  
 Howrah

*Received*  
*J. Jata*  
*029/07/23*

*o/c*

**Government of West Bengal**  
 Water Resources Investigation & Development Department  
 Office of the Geologist  
 Geological Sub-Division No-IID, Howrah  
 State Water Investigation Directorate  
 Old Collectorate Building, 2<sup>nd</sup> Floor  
 1/2, M. G. Road Howrah-711101  
 Phone No.- (033) 2638 1181  
 Email- geolswidhowrah@gmail.com

Memo No. 193

Dated, Howrah, the 28/07/23

From : The Geologist  
 Geological Sub- Division No. IID  
 S.W.I.D, Howrah

To : Fabricators India  
 Jalan Industrial Complex, Gate No. 3,  
 Main Road, Domjua, Howrah - 711411

**Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/ Commercial/ Other Uses.**

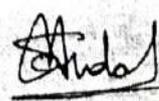
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 Geologist

&  
 Member Secretary, D.L.G.A.  
 Howrah

28/07/23

o/c  
 A. Manu  
 28/7/23

**Government of West Bengal**  
 Water Resources Investigation & Development Department  
 Office of the Geologist  
 Geological Sub-Division No-IID, Howrah  
 State Water Investigation Directorate  
 Old Collectorate Building, 2<sup>nd</sup> Floor  
 1/2, M. G. Road Howrah-711101  
 Phone No. - (033) 2638 1181  
 Email- geolswidhowrah@gmail.com

Memo No. 194

Dated, Howrah, the 28/07/23

From : The Geologist  
 Geological Sub- Division No, IID  
 S.W.I.D, Howrah

To : Vikrant Engineering Works Pvt. Ltd.  
 Jalan Industrial Complex, Gate No-3  
 Right Lane near IOE Culvert, Durgam - 711411

**Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/ Commercial/ Other Uses.**

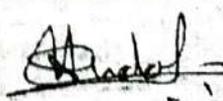
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 28/07/23  
 Geologist  
 &  
 Member Secretary, D.L.A.

O/C   
 28/07/23

Government of West Bengal  
 Water Resources Investigation & Development Department  
 Office of the Geologist  
 Geological Sub-Division No-IIID, Howrah  
 State Water Investigation Directorate  
 Old Collectorate Building, 2<sup>nd</sup> Floor  
 1/2, M. G. Road Howrah-711101  
 Phone No. - (033) 2638 1181  
 Email- geolswidhowrah@gmail.com

Memo No. 195

Dated, Howrah, the 28/7/23

From : The Geologist  
 Geological Sub- Division No. IID  
 S.W.I.D, Howrah

To : Amit Enterprises Pvt. Ltd.  
 Jalan Industrial Complex, Gate No. 3  
 Soujyer, Howrah-711411

**Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/ Commercial/ Other Uses.**

With reference to the subject cited above, the undersigned would like to inform you that a site inspection has been carried out in your unit on 28/7/23. During inspection it was found that you are in violation of the West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules thereof 2006 and extracting ground water for industrial/commercial purpose without any permission from the Member Secretariat Office of the State Water Investigation Directorate, District Howrah.

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Now therefore, given the contravention of the relevant provision of the said Act U/s 10(j) the District Level Ground Water Resources Development Authority, Howrah hereby directs you to immediately stop the illegal extraction of ground water until you obtain Permit from the concerned authority and imposed penalty of Rs. 5,000 / 10,000 (Rupees Five Thousand / Ten Thousand) only U/s 16(b)(i) / 16(b)(ii) of West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules 2006 there under for each tube well for violation the Law. The Action Taken Report should be submitted to the Office of the undersigned within 30 days from the date of issuance of this notice positively.

Please note that action executed in reference to this Notice will be verified by the Office of the undersigned after 30 days and necessary measures may be taken as per extant Rules, in accordance with Law if committing any further offence

**This is the primary / final call from the undersigned office for your necessary action on the matter on priority basis.**

*A. K. Das*  
 28/07/23  
 Geologist

Member Secretary, D.L.A.  
 Howrah

o/c  
*A. K. Das*  
 28/07/23

Government of West Bengal  
 Water Resources Investigation & Development Department  
 Office of the Geologist  
 Geological Sub-Division No-IIID, Howrah  
 State Water Investigation Directorate  
 Old Collectorate Building, 2<sup>nd</sup> Floor  
 1/2, M. G. Road Howrah-711101  
 Phone No.- (033) 2638 1181  
 Email- geolswidhowrah@gmail.com

Memo No. 203

Dated, Howrah, the 16.08.2023

From : The Geologist  
 Geological Sub- Division No. IID  
 S.W.I.D, Howrah

To : Bricks Manufacturing Company  
 Jalan Complex, Gate No. -3, Sonjur

**Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/ Commercial/ Other Uses.**

With reference to the subject cited above, the undersigned would like to inform you that a site inspection has been carried out in your unit on 16.08.2023. During inspection it was found that you are in violation of the West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules thereof 2006 and extracting ground water for industrial/commercial purpose without any permission from the Member Secretariat Office of the State Water Investigation Directorate, District Howrah.

Whereas, on and from the date of coming into force Act, on user shall sink well fitted with electrical/mechanical device for extracting or using ground water without obtaining a Permit issued by District Level Ground Water Resources Development Authority under section 7 of the said Act.

Now therefore, given the contravention of the relevant provision of the said Act U/s 10(j) the District Level Ground Water Resources Development Authority, Howrah hereby directs you to immediately stop the illegal extraction of ground water until you obtain Permit from the concerned authority and imposed penalty of Rs. 5,000 / 10,000 (Rupees Five Thousand / Ten Thousand) only U/s 16(b)(i) / 16(b)(ii) of West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules 2006 there under for each tube well for violation the Law in F.R. Form No. 7 in account head 07028080000227 in Treasury code: HWB. The Action Taken Report should be submitted to the Office of the undersigned within 30 days from the date of issuance of this notice positively.

Please note that action executed in reference to this Notice will be verified by the Office of the undersigned after 30 days and necessary measures may be taken as per extant Rules, in accordance with Law if committing any further offence

**This is the primary / final call from the undersigned office for your necessary action on the matter on priority basis.**

Pradip Guin  
 16.8.23

*(Signature)*  
 16/08/23  
 Geologist  
 &  
 Member Secretary, D.L.A.  
 Howrah

Government of West Bengal  
Water Resources Investigation & Development Department  
Office of the Geologist  
Geological Sub-Division No-III, Howrah  
State Water Investigation Directorate  
Old Collectorate Building, 2<sup>nd</sup> Floor  
1/2, M. G. Road Howrah-711101  
Phone No.- (033) 2638 1181  
Email- geolswidhowrah@gmail.com

Memo No. 204

Dated. Howrah, the 16.08.2023

From : The Geologist  
Geological Sub-Division No. III  
S.W.I.D, Howrah

To : EFC Logistic India Pvt. Ltd.  
Jangalpur, Jalan Complex, Gate No. -3

**Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/ Commercial/ Other Uses.**

With reference to the subject cited above, the undersigned would like to inform you that a site inspection has been carried out in your unit on 16.08.2023. During inspection it was found that you are in violation of the West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules thereof 2006 and extracting ground water for industrial/commercial purpose without any permission from the Member Secretariat Office of the State Water Investigation Directorate, District Howrah.

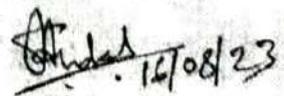
Whereas, on and from the date of coming into force Act, on user shall sink well fitted with electrical/mechanical device for extracting or using ground water without obtaining a Permit issued by District Level Ground Water Resources Development Authority under section 7 of the said Act.

Now therefore, given the contravention of the relevant provision of the said Act U/s 10(j) the District Level Ground Water Resources Development Authority, Howrah hereby directs you to immediately stop the illegal extraction of ground water until you obtain Permit from the concerned authority and imposed penalty of Rs. 5,000 / 10,000 (Rupees Five Thousand / Ten Thousand) only U/s 16(b)(i) / 16(b)(ii) of West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules 2006 there under for each tube well for violation the Law in T.R. Form No. 7 in account head 07028080000227 in Treasury code: HWB. The Action Taken Report should be submitted to the Office of the undersigned within 30 days from the date of issuance of this notice positively.

Please note that action executed in reference to this Notice will be verified by the Office of the undersigned after 30 days and necessary measures may be taken as per extant Rules, in accordance with Law if committing any further offence

**This is the primary / final call from the undersigned office for your necessary action on the matter on priority basis.**

  
16-08-23

  
16/08/23  
Geologist

Member Secretary, D.L.A.  
Howrah

Government of West Bengal  
 Water Resources Investigation & Development Department  
 Office of the Geologist  
 Geological Sub-Division No-IID, Howrah  
 State Water Investigation Directorate  
 Old Collectorate Building, 2<sup>nd</sup> Floor  
 1/2, M. G. Road Howrah-711101  
 Phone No.- (033) 2638 1181  
 Email- geolswidhowrah@gmail.com

Dated, Howrah, the 16.08.2023

Memo No. 205

From : The Geologist  
 Geological Sub- Division No. IID  
 S.W.I.D, Howrah

To : Sundrex oil company Ltd.  
 Jalan Industrial Complex, Gate No. 3

**Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/ Commercial/ Other Uses.**

With reference to the subject cited above, the undersigned would like to inform you that a site inspection has been carried out in your unit on 16.08.2023. During inspection it was found that you are in violation of the West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules thereof 2006 and extracting ground water for industrial/commercial purpose without any permission from the Member Secretariat Office of the State Water Investigation Directorate, District Howrah.

Whereas, on and from the date of coming into force Act, on user shall sink well fitted with electrical/mechanical device for extracting or using ground water without obtaining a Permit issued by District Level Ground Water Resources Development Authority under section 7 of the said Act.

Now therefore, given the contravention of the relevant provision of the said Act U/s 10(j) the District Level Ground Water Resources Development Authority, Howrah hereby directs you to immediately stop the illegal extraction of ground water until you obtain Permit from the concerned authority and imposed penalty of Rs. 5,000 / ~~40,000~~ (Rupees Five Thousand / ~~Ten Thousand~~) only U/s 16(b)(i) / 16(b)(ii) of West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules 2006 there under for each tube well for violation the Law in T.R. Form No. 7 in account head 07028080000227 in Treasury code; HWB. The Action Taken Report should be submitted to the Office of the undersigned within 30 days from the date of issuance of this notice positively.

Please note that action executed in reference to this Notice will be verified by the Office of the undersigned after 30 days and necessary measures may be taken as per extant Rules, in accordance with Law if committing any further offence

**This is the primary / final call from the undersigned office for your necessary action on the matter on priority basis.**

*Anon Sunitia*  
 16/08/23

*[Signature]*  
 Geologist - 16/08/23  
 &  
 Member Secretary, D.L.A.  
 Howrah

Government of West Bengal  
 Water Resources Investigation & Development Department  
 Office of the Geologist  
 Geological Sub-Division No-IIID, Howrah  
 State Water Investigation Directorate  
 Old Collectorate Building, 2<sup>nd</sup> Floor  
 1/2, M. G. Road Howrah-711101  
 Phone No. - (033) 2638 1181  
 Email- geotswidhowrah@gmail.com

Memo No. 206

Dated, Howrah, the 16.08.2023

From : The Geologist  
 Geological Sub- Division No. IID  
 S.W.I.D, Howrah

To : Usha Galvanizing  
 Jangalpur, Jalan Complex, Gate No. -3

**Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/ Commercial/ Other Uses.**

With reference to the subject cited above, the undersigned would like to inform you that a site inspection has been carried out in your unit on 16.08.2023. During inspection it was found that you are in violation of the West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules thereof 2006 and extracting ground water for industrial/commercial purpose without any permission from the Member Secretariat Office of the State Water Investigation Directorate, District Howrah.

Whereas, on and from the date of coming into force Act, on user shall sink well fitted with electrical/mechanical device for extracting or using ground water without obtaining a Permit issued by District Level Ground Water Resources Development Authority under section 7 of the said Act.

Now therefore, given the contravention of the relevant provision of the said Act U/s 10(j) the District Level Ground Water Resources Development Authority, Howrah hereby directs you to immediately stop the illegal extraction of ground water until you obtain Permit from the concerned authority and imposed penalty of Rs. 5,000 / 10,000 (Rupees Five Thousand / Ten Thousand) only U/s 16(b)(i) / 16(b)(ii) of West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules 2006 there under for each tube well for violation the Law in T.R. Form No. 7 in account head 07028080000227 in Treasury code: HWB. The Action Taken Report should be submitted to the Office of the undersigned within 30 days from the date of issuance of this notice positively.

Please note that action executed in reference to this Notice will be verified by the Office of the undersigned after 30 days and necessary measures may be taken as per extant Rules, in accordance with Law if committing any further offence

**This is the primary / final call from the undersigned office for your necessary action on the matter on priority basis.**

o/c

*[Handwritten signature]*  
 16/8/23

*[Handwritten signature]*  
 16/08/23

Geologist  
 &  
 Member Secretary, D.L.A.  
 Howrah

Government of West Bengal  
 Water Resources Investigation & Development Department  
 Office of the Geologist  
 Geological Sub-Division No-IIID, Howrah  
 State Water Investigation Directorate  
 Old Collectorate Building, 2<sup>nd</sup> Floor  
 1/2, M. G. Road Howrah-711101  
 Phone No.- (033) 2638 1181  
 Email- geolswidhowrah@gmail.com

Memo No. 207

Dated, Howrah, the 16.08.2023

From : The Geologist  
 Geological Sub- Division No. IID  
 S.W.I.D, Howrah

To : Golswap Business Pvt. Ltd.  
 Jalan Industrial Complex, Gate No. - 3

**Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/ Commercial/ Other Uses.**

With reference to the subject cited above, the undersigned would like to inform you that a site inspection has been carried out in your unit on.....16.08.2023..... During inspection it was found that you are in violation of the West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules thereof 2006 and extracting ground water for industrial/commercial purpose without any permission from the Member Secretariat Office of the State Water Investigation Directorate, District Howrah.

Whereas, on and from the date of coming into force Act, on user shall sink well fitted with electrical/mechanical device for extracting or using ground water without obtaining a Permit issued by District Level Ground Water Resources Development Authority under section 7 of the said Act.

Now therefore, given the contravention of the relevant provision of the said Act U/s 10(i) the District Level Ground Water Resources Development Authority, Howrah hereby directs you to immediately stop the illegal extraction of ground water until you obtain Permit from the concerned authority and imposed penalty of Rs. 5,000 / 10,000 (Rupees Five Thousand / Ten Thousand) only U/s 16(b)(i) / 16(b)(ii) of West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules 2006 there under for each tube well for violation the Law in T.R. Form No. 7 in account head 07028080000227 in Treasury code: HWB. The Action Taken Report should be submitted to the Office of the undersigned within 30 days from the date of issuance of this notice positively.

Please note that action executed in reference to this Notice will be verified by the Office of the undersigned after 30 days and necessary measures may be taken as per extant Rules, in accordance with Law if committing any further offence.

**This is the primary / final call from the undersigned office for your necessary action on the matter on priority basis.**

O/C  
 Being  
 16/08/23

*[Signature]*  
 16/08/23  
 Geologist

Member Secretary, D.L.A.  
 Howrah

Government of West Bengal  
 Water Resources Investigation & Development Department  
 Office of the Geologist  
 Geological Sub-Division No-III, Howrah  
 State Water Investigation Directorate  
 Old Collectorate Building, 2<sup>nd</sup> Floor  
 1/2, M. G. Road Howrah-711101  
 Phone No.- (033) 2638 1181  
 Email- geolswidhowrah@gmail.com

Dated, Howrah, the 16.08.2023

Memo No. 208

From : The Geologist  
 Geological Sub- Division No. IID  
 S.W.I.D, Howrah

To : Radha Electricals Pvt. Ltd.  
 Jalan Complex, Gate No - 3

**Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/ Commercial/ Other Uses.**

With reference to the subject cited above, the undersigned would like to inform you that a site inspection has been carried out in your unit on 16.08.2023. During inspection it was found that you are in violation of the West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules thereof 2006 and extracting ground water for industrial/commercial purpose without any permission from the Member Secretariat Office of the State Water Investigation Directorate, District Howrah.

Whereas, on and from the date of coming into force Act, on user shall sink well fitted with electrical/mechanical device for extracting or using ground water without obtaining a Permit issued by District Level Ground Water Resources Development Authority under section 7 of the said Act.

Now therefore, given the contravention of the relevant provision of the said Act U/s 10(j) the District Level Ground Water Resources Development Authority, Howrah hereby directs you to immediately stop the illegal extraction of ground water until you obtain Permit from the concerned authority and imposed penalty of Rs. 5,000 / 10,000 (Rupees Five Thousand / Ten Thousand) only U/s 16(b)(i) / 16(b)(ii) of West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules 2006 there under for each tube well for violation the Law in T.R. Form No. 7 in account head 07028080000227 in Treasury code: HWB. The Action Taken Report should be submitted to the Office of the undersigned within 30 days from the date of issuance of this notice positively.

Please note that action executed in reference to this Notice will be verified by the Office of the undersigned after 30 days and necessary measures may be taken as per extant Rules, in accordance with Law committing any further offence

**This is the primary / final call from the undersigned office for your necessary action on the matter / priority basis.**

*Radha!* 16/08/23  
 Geologist  
 &  
 Member Secretary, D.L.A.  
 Howrah



Received  
*[Signature]*  
 16/08/23

o/c

Government of West Bengal  
 Water Resources Investigation & Development Department  
 Office of the Geologist  
 Geological Sub-Division No-IIID, Howrah  
 State Water Investigation Directorate  
 Old Collectorate Building, 2<sup>nd</sup> Floor  
 1/2, M. G. Road Howrah-711101  
 Phone No.- (033) 2638 1181  
 Email- geolswidhowrah@gmail.com

Dated, Howrah, the 16.08.2023

Memo No. 209

From : The Geologist  
 Geological Sub- Division No. IID  
 S.W.I.D, Howrah

To : Hindcon chemicals Limited  
 Jalan Complex, Gate No. 3

**Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/ Commercial/ Other Uses.**

With reference to the subject cited above, the undersigned would like to inform you that a site inspection has been carried out in your unit on 16.08.2023. During inspection it was found that you are in violation of the West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules thereof 2006 and extracting ground water for industrial/commercial purpose without any permission from the Member Secretariat Office of the State Water Investigation Directorate, District Howrah.

Whereas, on and from the date of coming into force Act, on user shall sink well fitted with electrical/mechanical device for extracting or using ground water without obtaining a Permit issued by District Level Ground Water Resources Development Authority under section 7 of the said Act.

Now therefore, given the contravention of the relevant provision of the said Act U/s 10(j) the District Level Ground Water Resources Development Authority, Howrah hereby directs you to immediately stop the illegal extraction of ground water until you obtain Permit from the concerned authority and imposed penalty of Rs. 5,000 / 10,000 (Rupees Five Thousand / Ten Thousand) only U/s 16(b)(i) / 16(b)(ii) of West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules 2006 there under for each tube well for violation the Law in T.R. Form No. 7 in account head 07028080000227 in Treasury code: HWB. The Action Taken Report should be submitted to the Office of the undersigned within 30 days from the date of issuance of this notice positively.

Please note that action executed in reference to this Notice will be verified by the Office of the undersigned after 30 days and necessary measures may be taken as per extant Rules, in accordance with Law if committing any further offence

This is the primary & final call from the undersigned office for your necessary action on the matter on priority basis.



*[Handwritten signature]*  
 16/08/23

*[Handwritten signature]* 16/08/23

Geologist

&  
 Member Secretary, D.L.A.  
 Howrah

o/c

Government of West Bengal  
 Water Resources Investigation & Development Department  
 Office of the Geologist  
 Geological Sub-Division No-IIID, Howrah  
 State Water Investigation Directorate  
 Old Collectorate Building, 2<sup>nd</sup> Floor  
 1/2, M. G. Road Howrah-711101  
 Phone No. - (033) 2638 1181  
 Email- geolswidhowrah@gmail.com

Memo No. 210

Dated, Howrah, the 16.08.2023

From : The Geologist  
 Geological Sub- Division No. IID  
 S.W.I.D, Howrah

To : S. R. Texwash  
 Jalan Complex, Gate No. - 3

**Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/ Commercial/ Other Uses.**

With reference to the subject cited above, the undersigned would like to inform you that a site inspection has been carried out in your unit on 16.08.2023. During inspection it was found that you are in violation of the West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules thereof 2006 and extracting ground water for industrial/commercial purpose without any permission from the Member Secretariat Office of the State Water Investigation Directorate, District Howrah.

Whereas, on and from the date of coming into force Act, no user shall sink well fitted with electrical/mechanical device for extracting or using ground water without obtaining a Permit issued by District Level Ground Water Resources Development Authority under section 7 of the said Act.

Now therefore, given the contravention of the relevant provision of the said Act U/s 10(j) the District Level Ground Water Resources Development Authority, Howrah hereby directs you to immediately stop the illegal extraction of ground water until you obtain Permit from the concerned authority and imposed penalty of Rs. 5,000 / ~~10,000~~ (Rupees Five Thousand / ~~Ten Thousand~~) only U/s 16(b)(i) / ~~16(b)(ii)~~ of West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules 2006 there under for each tube well for violation the Law in T.R. Form No. 7 in account head 07028080000227 in Treasury code: HWB. The Action Taken Report should be submitted to the Office of the undersigned within 30 days from the date of issuance of this notice positively.

Please note that action executed in reference to this Notice will be verified by the Office of the undersigned after 30 days and necessary measures may be taken as per extant Rules, in accordance with Law if committing any further offence

**This is the primary / final call from the undersigned office for your necessary action on the matter on priority basis.**

Remarks → For 2 (two) numbers of borewells.

*[Signature]*  
 16/8/23

*[Signature]*  
 16/08/23  
 Geologist

&  
 Member Secretary, D.L.A.  
 Howrah

Government of West Bengal  
 Water Resources Investigation & Development Department  
 Office of the Geologist  
 Geological Sub-Division No-IIID, Howrah  
 State Water Investigation Directorate  
 Old Collectorate Building, 2<sup>nd</sup> Floor  
 1/2, M. G. Road Howrah-711101  
 Phone No. - (033) 2638 1181  
 Email- geolswidhowrah@gmail.com

Memo No. 211

Dated, Howrah, the 16.08.2023

From : The Geologist  
 Geological Sub-Division No. IID  
 S.W.I.D, Howrah

To : Sunil Aggarwal  
 Jalan complex, gate No. 3

**Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/ Commercial/ Other Uses.**

With reference to the subject cited above, the undersigned would like to inform you that a site inspection has been carried out in your unit on 16.08.2023. During inspection it was found that you are in violation of the West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules thereof 2006 and extracting ground water for industrial/commercial purpose without any permission from the Member Secretariat Office of the State Water Investigation Directorate, District Howrah.

Whereas, on and from the date of coming into force Act, on user shall sink well fitted with electrical/mechanical device for extracting or using ground water without obtaining a Permit issued by District Level Ground Water Resources Development Authority under section 7 of the said Act.

Now therefore, given the contravention of the relevant provision of the said Act U/s 10(j) the District Level Ground Water Resources Development Authority, Howrah hereby directs you to immediately stop the illegal extraction of ground water until you obtain Permit from the concerned authority and imposed penalty of Rs. 5,000 / 10,000 (Rupees Five Thousand / Ten Thousand) only U/s 16(b)(i) / 16(b)(ii) of West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules 2006 there under for each tube well for violation the Law in T.R. Form No. 7 in account head 07028080000227 in Treasury code: HWB. The Action Taken Report should be submitted to the Office of the undersigned within 30 days from the date of issuance of this notice positively.

Please note that action executed in reference to this Notice will be verified by the Office of the undersigned after 30 days and necessary measures may be taken as per extant Rules, in accordance with Law if committing any further offence

**This is the primary / final call from the undersigned office for your necessary action on the matter on priority basis.**

o/c

M. Chowdhury

*[Signature]*  
 16/08/23  
 Geologist

&  
 Member Secretary, D.L.A.  
 Howrah

Government of West Bengal  
 Water Resources Investigation & Development Department  
 Office of the Geologist  
 Geological Sub-Division No-IIID, Howrah  
 State Water Investigation Directorate  
 Old Collectorate Building, 2<sup>nd</sup> Floor  
 1/2, M. G. Road Howrah-711101  
 Phone No.- (033) 2638 1181  
 Email- geolswidhowrah@gmail.com

Memo No. 212

Dated, Howrah, the 16.08.2023

From : The Geologist  
 Geological Sub- Division No. IID  
 S.W.I.D, Howrah

To : *Flextone Industries*  
*Jalan Complex, Gate No. - 3*

**Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/ Commercial/ Other Uses.**

With reference to the subject cited above, the undersigned would like to inform you that a site inspection has been carried out in your unit on 16.08.2023. During inspection it was found that you are in violation of the West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules thereof 2006 and extracting ground water for industrial/commercial purpose without any permission from the Member Secretariat Office of the State Water Investigation Directorate, District Howrah.

Whereas, on and from the date of coming into force Act, on user shall sink well fitted with electrical/mechanical device for extracting or using ground water without obtaining a Permit issued by District Level Ground Water Resources Development Authority under section 7 of the said Act.

Now therefore, given the contravention of the relevant provision of the said Act U/s 10(j) the District Level Ground Water Resources Development Authority, Howrah hereby directs you to immediately stop the illegal extraction of ground water until you obtain Permit from the concerned authority and imposed penalty of Rs. 5,000 / ~~10,000~~ (Rupees Five Thousand / Ten Thousand) only U/s 16(b)(i) / ~~16(b)(ii)~~ of West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules 2006 there under for each tube well for violation the Law in T.R. Form No. 7 in account head 07028080000227 in Treasury code: HWB. The Action Taken-Report should be submitted to the Office of the undersigned within 30 days from the date of issuance of this notice positively.

Please note that action executed in reference to this Notice will be verified by the Office of the undersigned after 30 days and necessary measures may be taken as per extant Rules, in accordance with Law if committing any further offence

**This is the primary / final call from the undersigned office for your necessary action on the matter on priority basis.**

*o/c*

*Penalty for three (3) members of borewells each*

*Biswajit Pramanik -*  
*16/8/2023*

*Atul*  
 Geologist  
 &  
 Member Secretary, D.L.A.  
 Howrah  
*16/08/23*

Government of West Bengal  
 Water Resources Investigation & Development Department  
 Office of the Geologist  
 Geological Sub-Division No-III, Howrah  
 State Water Investigation Directorate  
 Old Collectorate Building, 2<sup>nd</sup> Floor  
 1/2, M. G. Road Howrah-711101  
 Phone No.- (033) 2638 1181  
 Email- gpolswidhowrah@gmail.com

Memo No. 213

Dated, Howrah, the 16.08.2023

From : The Geologist  
 Geological Sub- Division No. III  
 S.W.I.D, Howrah

To : *Laxmisti Industries*  
*Jalan complex, gate No. - 3*

**Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/ Commercial/ Other Uses.**

With reference to the subject cited above, the undersigned would like to inform you that a site inspection has been carried out in your unit on.....*16.08.2023*..... During inspection it was found that you are in violation of the West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules thereof 2006 and extracting ground water for industrial/commercial purpose without any permission from the Member Secretariat Office of the State Water Investigation Directorate, District Howrah.

Whereas, on and from the date of coming into force Act, on user shall sink well fitted with electrical/mechanical device for extracting or using ground water without obtaining a Permit issued by District Level Ground Water Resources Development Authority under section 7 of the said Act.

Now therefore, given the contravention of the relevant provision of the said Act U/s 10(j) the District Level Ground Water Resources Development Authority, Howrah hereby directs you to immediately stop the illegal extraction of ground water until you obtain Permit from the concerned authority and imposed penalty of Rs. 5,000 / ~~10,000~~ (Rupees Five Thousand / Ten Thousand) only U/s 16(b)(i) / 16(b)(ii) of West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules 2006 there under for each tube well for violation the Law in T.R. Form No. 7 in account head 07028080000227 in Treasury code: IWB. The Action Taken Report should be submitted to the Office of the undersigned within 30 days from the date of issuance of this notice positively.

Please note that action executed in reference to this Notice will be verified by the Office of the undersigned after 30 days and necessary measures may be taken as per extant Rules, in accordance with Law if committing any further offence

**This is the primary / final call from the undersigned office for your necessary action on the matter on priority basis.**

*Remarks :- Penalty for two (2)  
 numbers of borewells each*

*[Signature]* 16/08/23

Geologist

Member Secretary, D.L.A.  
 Howrah

*one  
 15/08/2023*

Government of West Bengal  
 Water Resources Investigation & Development Department  
 Office of the Geologist  
 Geological Sub-Division No-IIID, Howrah  
 State Water Investigation Directorate  
 Old Collectorate Building, 2<sup>nd</sup> Floor  
 1/2, M. G. Road Howrah-711101  
 Phone No. - (033) 2638 1181  
 Email- geolswidhowrah@gmail.com

Memo No. 214

Dated, Howrah, the 16.08.2023

From : The Geologist  
 Geological Sub- Division No. IID  
 S.W.I.D. Howrah

To : Hoops & Trips (P) Ltd.  
 Jalan Complex, Gate No. 3

**Subject: "Stop Functioning Notice" for illegal extraction of Ground Water for Industrial/ Commercial/ Other Uses.**

With reference to the subject cited above, the undersigned would like to inform you that a site inspection has been carried out in your unit on...16.08.2023..... During inspection it was found that you are in violation of the West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules thereof 2006 and extracting ground water for industrial/commercial purpose without any permission from the Member Secretariat Office of the State Water Investigation Directorate, District Howrah.

Whereas, on and from the date of coming into force Act, on user shall sink well fitted with electrical/mechanical device for extracting or using ground water without obtaining a Permit issued by District Level Ground Water Resources Development Authority under section 7 of the said Act.

Now therefore, given the contravention of the relevant provision of the said Act U/s 10(j) the District Level Ground Water Resources Development Authority, Howrah hereby directs you to immediately stop the illegal extraction of ground water until you obtain Permit from the concerned authority and imposed penalty of Rs. 5,000 / 10,000 (Rupees Five Thousand / Ten Thousand) only U/s 16(b)(i) / 16(b)(ii) of West Bengal Ground Water Resources (Management, Control & Regulation) Act, 2005 & Rules 2006 there under for each tube well for violation the Law in T.R. Form No. 7 in account head 07028080000227 in Treasury code: HWB. The Action Taken Report should be submitted to the Office of the undersigned within 30 days from the date of issuance of this notice positively.

Please note that action executed in reference to this Notice will be verified by the Office of the undersigned after 30 days and necessary measures may be taken as per extant Rules, in accordance with Law if committing any further offence

**This is the primary / final call from the undersigned office for your necessary action on the matter on priority basis.**

O/C Ge. Mandal  
 16.08.23

*[Signature]*  
 16/08/23  
 Geologist

&  
 Member Secretary, D.L.A.  
 Howrah

ANNEXURE - IV

Government of West Bengal  
Water Resources Investigation & Development Department  
Office of the Geologist  
Geological Sub-Division No-II, Howrah  
State Water Investigation Directorate  
Old Collectorate Building, 2<sup>nd</sup> Floor  
1/2, M. G. Road Howrah-711101  
Phone No.- (033) 2638 1181  
Email- geolswidhowrah@gmail.com

*S. Geologist*  
*DPC*  
*O/A P*  
*28/8*

*B*  
*28/8*

Memo No. 217

Dated, Howrah, the: 28/08/2023

To  
The Director, S.W.I.D.,  
Nirman Bhavan,  
Kolkata - 700091

OFFICE OF THE DIRECTOR  
State Water Investigation Directorate  
File No. ....  
D. E. No. 1010  
Date 28-08-23

Subject: Report in connection with the O.A. 75/2023/ EZ (NGT),  
Ankur Sharma Vs the State of West Bengal and Ors.

Ref.: Your Memo. No. 1121/NGT/Howrah dated 18/07/2023 received via mail dated 19/07/2023

Sir

In continuation of the previous letter vide Memo No. 187, dated 25/07/2023 of the undersigned and in connection with the O.A.75/2023/EZ (NGT), Ankur Sharma Vs The State of West Bengal and Ors., another inspection and raid was conducted on 16/08/2023 in the Janan industrial Complex, Domjur, Howrah. The report of the said is attached herewith for your information and kind perusal.

Thanking you.

Yours Faithfully,

*Sharma*  
28/08/2023  
Geologist  
Geological Sub Division No IID  
S.W.I.D, Howrah

Memo No: 217/1(2)

Dated, Howrah, the 28/08/2023

Copy forwarded for information and necessary action to:

1. The Superintending Geologist, Geological Circle, S.W.I.D., Bikash Bhavan, Kolkata - 91
2. The Senior Geologist, Geological Division No. II, S.W.I.D., Burdwan

*Sharma*  
28/08/2023  
Geologist &  
Geological Sub Division No IID  
S.W.I.D, Howrah

ANNEXURE - VNOTE SHEET

The reports regarding revisit, raid and Dengue awareness in and around Domjur blocks for Howrah district is hereby placed.

Put up to Additional District Magistrate (Dev) for information and perusal please.

*Adal*  
28/08/23

Geologist, Geological Sub Div No. II/D  
S.W.I.D., Howrah  
&  
Member Secretary, DLA, Howrah.

ADM (D)  
DM

## Raid &amp; Revisit Report for the second week of August (As on 16.08.2023)

Sl. No.	Name of Official	Date of visit	Name of Industry / Commercial Unit	Address	Locality / Lane / Landmark	Whether SWID permit is obtained	Groundwater related issue	Any other observation	Remarks
1	Surajit Mondal (Geologist, SWID)	16/8/2023	Bricks Manufacturing Company	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring	Stagnant Water	Notice served
2			EFC Logistic India Pvt. Ltd.	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring		Notice served
3			Sundrex Oil Company Ltd.	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring		Notice served
4			Usha Galvanizing	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring		Notice served
5			Dolswap Business Pvt. Ltd.	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring		Notice served
6			Radha Electricals Pvt. Ltd.	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring		Notice served

*Surajit Mondal* 28/08/23

Signature of field official with designation

## Raid &amp; Revisit Report for the second week of August (As on 16.08.2023)

Sl No.	Name of Official	Date of visit	Name of Industry / Commercial Unit	Address	Locality / Lane / Landmark	Whether SWID permit is obtained	Groundwater related issue	Any other observation	Remarks
7	Surajit Mondal (Geologist, SWID)	16/8/2023	Hindcon Chemicals Ltd.	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring		Notice served
8			S.R Texwash	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring		Notice served
9			Flextone Industries	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring		Notice served
10			Sunil Aggerwal	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring		Notice served
11			Laxmisri Industries	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring		Notice served
12			Hoops & Trips (P) Ltd.	Jalan Industrial Complex, Gate No. 3, Domjur, Howrah	Jalan Industrial Complex	No	Illegal boring		Notice served

  
28/08/23

Signature of field official with designation

Government of West Bengal  
 Water Resources Investigation & Development Department  
 Office of the Geologist  
 Geological Sub-Division No-IID, Howrah  
 State Water Investigation Directorate  
 Old Collectorate Building, 2<sup>nd</sup> Floor  
 1/2, M. G. Road Howrah-711101  
 Phone No. - (033) 2638 1181  
 Email- geqlswidhowrah@gmail.com

Memo No. 185

Dated, Howrah, the: 19/07/2023

To  
 The General Manager  
 D.I.C., Howrah

**Subject: Report in connection with the O.A. 75/2023/ EZ (NGT),  
 Ankur Sharma Vs the State of West Bengal and Ors.**

Ref.: Memo. No. 1121/NGT/Howrah dated 18/07/2023 of Director, SWID  
 received via mail dated 19/07/2023

Sir,

With reference to the above noted subject, in connection with the O.A. 75/2023/EZ, Ankur Sharma Vs The State of West Bengal and Ors. Kindly provide us a list of Industries situated at the following:

1. Jalan industrial Complex (Jangalpur, Post Office – Begri under Domjur Police Station. PIN - 711302)
2. Sankrail Industrial park (Village & post office Dhulagori under Sankrail Police Station. PIN - 711302)
3. Poly Park (Village & post office Dhulagori under Sankrail Police Station, PIN - 711302)

In this connection, you are requested to submit the report by tomorrow (20.07.2023), to this end for taking necessary action from this end before filling the Affidavit before Hon'ble National Green Tribunal.

This may be treated as most urgent.

Thanking you

Yours Faithfully,

  
 Geologist . 19/07/23

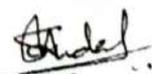
Geological Sub Division No IID  
 S.W.I.D, Howrah

Memo No: 185/1(3)

Dated, Howrah, the 19/07/2023

Copy forwarded for information and necessary action to:

1. The Director, S.W.I.D., Nirman Bhavan, Kolkata – 91
2. The Superintending Geologist, Geological Circle, S W.I.D., Bikash Bhavan, Kolkata – 91
3. The Senior Geologist, Geological Division No. II, S.W.I.D., Burdwan

  
 Geologist &  
 Geological Sub Division No IID  
 S.W.I.D, Howrah

Government of West Bengal  
 Water Resources Investigation & Development Department  
 Office of the Geologist  
 Geological Sub-Division No-III, Howrah  
 State Water Investigation Directorate  
 Old Collectorate Building, 2<sup>nd</sup> Floor  
 1/2, M. G. Road Howrah-711101  
 Phone No.- (033) 2638 1181  
 Email- geolswidhowrah@gmail.com

Memo No. 186

Dated, Howrah, the: 24/07/2023

To  
 Environmental Engineer,  
 Pollution Control Board,  
 Howrah

**Subject: Report in connection with the O.A. 75/2023/ EZ (NGT),  
 Ankur Sharma Vs the State of West Bengal and Ors.**

Ref.: Memo. No. 1121/NGT/Howrah dated 18/07/2023 of Director, SWID  
 received via mail dated 19/07/2023

Sir/Madam,

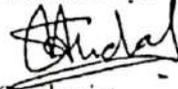
With reference to the above noted subject, in connection with the O.A.75/2023/EZ, Ankur Sharma Vs The State of West Bengal and Ors. Kindly provide us a list of Industries situated at the following:

1. Jalan industrial Complex (Jangalpur, Post Office – Begri under Domjur Police Station. PIN - 711302)
2. Sankrail Industrial park (Village & post office Dhulagori under Sankrail Police Station. PIN - 711302)
3. Poly Park (Village & post office Dhulagori under Sankrail Police Station. PIN - 711302)

In this connection, you are requested to submit the report to the undersigned for taking necessary action from this end before filling the Affidavit before Hon'ble National Green Tribunal. This may be treated as most urgent.

Thanking you.

Yours Faithfully,

  
 24/07/23

Geologist

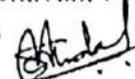
Geological Sub Division No IID  
 S.W.I.D, Howrah

Memo No: 186/1(3)

Dated, Howrah, the 24/07/2023

Copy forwarded for information and necessary action to:

1. The Director, S.W.I.D., Nirman Bhavan, Kolkata – 91
2. The Superintending Geologist, Geological Circle, S.W.I.D., Bikash Bhavan, Kolkata - 91
3. The Senior Geologist, Geological Division No. II, S.W.I.D., Burdwan

  
 24/07/23  
 Geologist &  
 Geological Sub Division No IID  
 S.W.I.D, Howrah

GOVERNMENT OF WEST BENGAL  
WATER RESOURCES INVESTIGATION AND DEVELOPMENT DEPARTMENT  
OFFICE OF THE DIRECTOR  
STATE WATER INVESTIGATION DIRECTORATE  
NIRMAN BHAVAN (3<sup>RD</sup> FLOOR), BIDHAN NAGAR  
KOLKATA-700091, E-mail: directorswid@gmail.com

No.1180/ NGT/Howrah

Dated, Kolkata, the, 25.07.2023

To,  
The District Magistrate & Collector,  
Howrah,  
3rd Floor, New Collectorate Building,  
6, Rishi Bankim Chandra Road,  
Post + PS + District – Howrah, Pin – 711 101.

**Sub: Nomination of Officer's name in connection with the O.A. 75/2023/  
EZ (NGT), Ankur Sharma Vs the State of West Bengal and Ors**

**Ref: Order dated 12.07.2023 passed by Hon'ble NGT w.r.t. O.A. 75/2023/  
EZ (NGT) Ankur Sharma Vs the State of West Bengal and Ors  
Communicated through Mail dated 13.07.2023 of Sri. Sudip Kumar  
Dutta, Advocate for State Respondents**

Madam,

With reference to the above order 12.07.2023 passed by Hon'ble NGT w.r.t. O.A. 75/2023/  
EZ (NGT)- Ankur Sharma Vs the State of West Bengal and Ors for the constituted committee,  
the State Water Investigation Directorate (SWID), hereby nominate Shri. Sajal Kr. Das,  
Executive Engineer (AI), Data Processing Cell & Retrieval Wing, attached to the office of the  
Director, SWID, (M No.- +919433911518 – and email id: [dpcellswid2023@gmail.com](mailto:dpcellswid2023@gmail.com)) to  
represent State Water Investigation Directorate.

This is for your information and necessary action please.

  
DIRECTOR  
STATE WATER INVESTIGATION DIRECTORATE

No.1180/1(1)/ NGT/Howrah

Dated, Kolkata, the, 25.07.2023

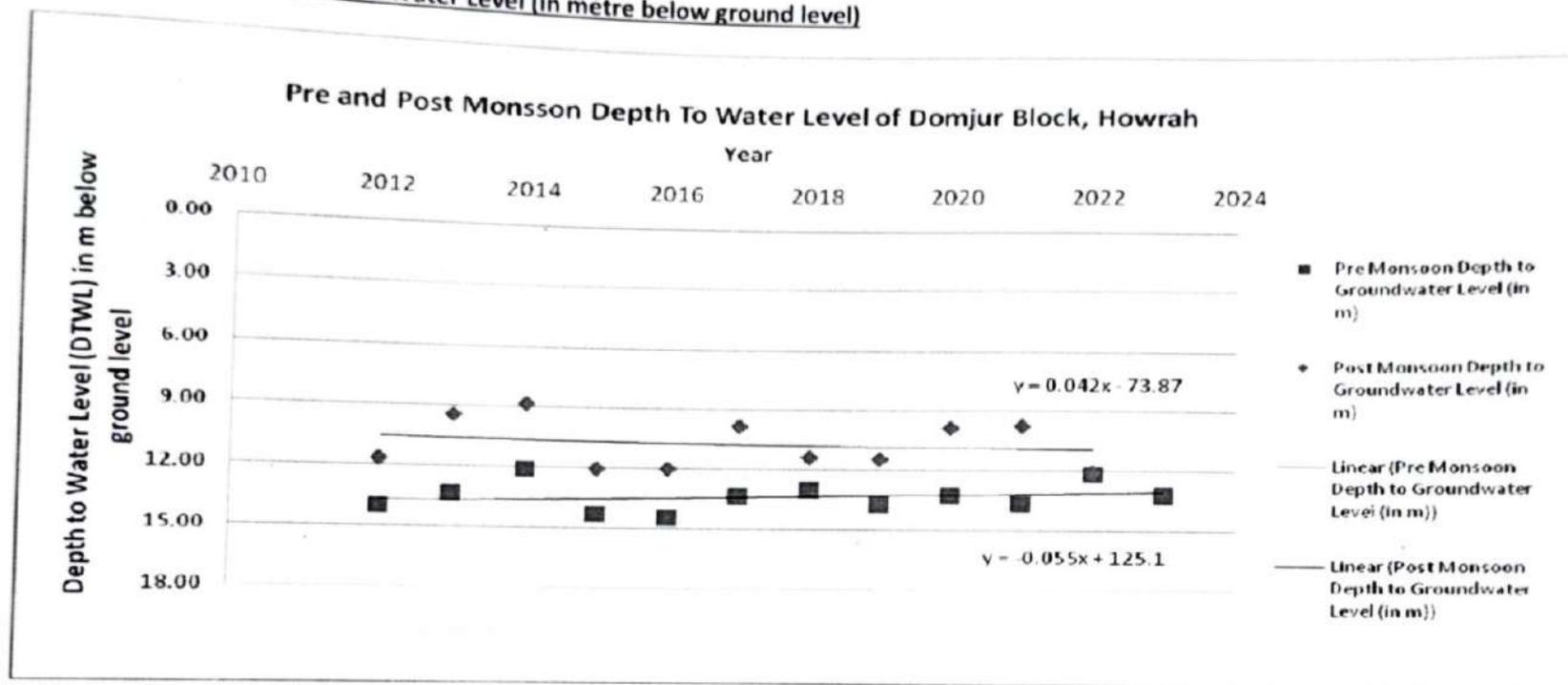
Copy for information and necessary action to:

1. Shri. Sajal Kr. Das, Executive Engineer (AI), Data Processing Cell & Retrieval Wing,  
attached to the office of the Director, SWID, Nirman Bhaban, 3<sup>rd</sup> Floor, Salt Lake,  
Bidhannagar, Kolkata-700091.

DIRECTOR  
STATE WATER INVESTIGATION DIRECTORATE

Trend Analysis of Average Depth to Ground Water Level (in metre below ground level)

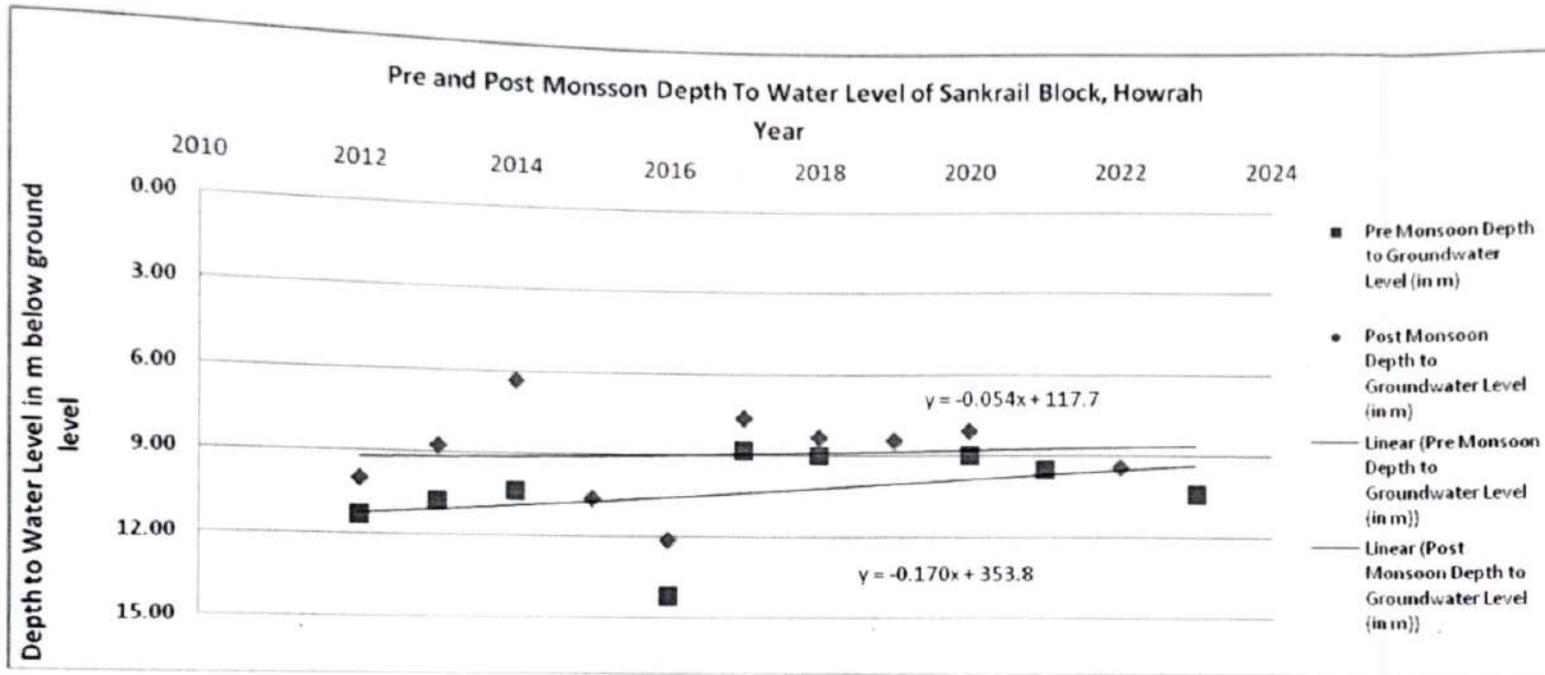
Annexure-IX



Average Depth to Ground Water Level (in metre below ground level)

Block	Average Pre Monsoon 2012	Average Post. Monsoon 2012	Average Pre Monsoon 2013	Average Post. Monsoon 2013	Average Pre Monsoon 2014	Average Post. Monsoon 2014	Average Pre Monsoon 2015	Average Post Monsoon 2015	Average Pre Monsoon 2016	Average Post. Monsoon 2016	Average Pre Monsoon 2017	Average Post. Monsoon 2017
Domjur	13.97	11.66	13.35	9.42	12.11	8.82	14.28	12.03	14.42	12.00	13.36	9.82

Block	Average Pre Monsoon 2018	Average Post Monsoon 2018	Average Pre Monsoon 2019	Average Post Monsoon 2019	Average Pre Monsoon 2020	Average Post Monsoon 2020	Average Pre Monsoon 2021	Average Post Monsoon 2021	Average Pre Monsoon 2022	Average Post Monsoon 2022	Average Pre Monsoon 2023
Domjur	13.01	11.36	13.74	11.44	13.26	9.85	13.65	9.74	12.2	12.07	13.17



**Average Depth to Ground Water Level (in metre below ground level)**

Block	Average Pre Monsoon 2012	Average Post. Monsoon 2012	Average Pre Monsoon 2013	Average Post. Monsoon 2013	Average Pre Monsoon 2014	Average Post. Monsoon 2014	Average Pre Monsoon 2015	Average Post. Monsoon 2015	Average Pre Monsoon 2016	Average Post. Monsoon 2016	Average Pre Monsoon 2017	Average Post. Monsoon 2017
Sankrail	11.32	9.99	10.77	8.76	10.37	6.33	N.A.	10.62	14.22	12.14	8.81	7.62

Block	Average Pre Monsoon 2018	Average Post Monsoon 2018	Average Pre Monsoon 2019	Average Post Monsoon 2019	Average Pre Monsoon 2020	Average Post Monsoon 2020	Average Pre Monsoon 2021	Average Post Monsoon 2021	Average Pre Monsoon 2022	Average Post Monsoon 2022	Average Pre Monsoon 2023
Sankrail	8.98	8.32	NA	8.43	8.95	8.07	9.49	NA	NA	9.42	10.40

N.A- Not Available